

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 2983
TO BE ANSWERED ON 28.12.2018

Forest Fire

2983. KUMARI SHOBHA KARANDLAJE:
SHRI PRATHAP SIMHA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has released a report Strengthening Forest Fire Management in India recently, if so, the recommendations and highlights of the report;
- (b) whether the Government has prepared a national plan to prevent and control forest fires, if so, the details thereof;
- (c) whether the Government proposes to incentivize communities and forest departments and launch mass social movement to control forest fires, if so, the details thereof;
- (d) whether the Government is implementing Forest Fire Prevention and Management Scheme and if so, the Funds allocated under the above Scheme and the reasons for not releasing 45-65 per cent of the funds allocated during the last two years; and
- (e) the proactive and aggressive strategy being adopted to reduce incidence of forest fires in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) The Ministry in collaboration with the World Bank has conducted a study on Situation Analysis of Forest Fire and released a study report titled “Strengthening Forest Fire Management in India” which contains various recommendations regarding fire prevention, detection, suppression, post-fire management, engaging with communities, coordination with other agencies etc. The inputs from the study were also used by the Ministry in formulation of National Action Plan on Forest Fire.
- (b) The Ministry has formulated National Action Plan on Forest Fire and circulated to all State/UT Governments for taking appropriate action for effective prevention and management of forest fire.
- (c) The State/UT Forest Departments involve local communities, Joint Forest Management Committees (JFMCs) and Eco-Development Committees (EDCs) etc. in various forest protection and conservation measures including prevention and control of forest fire.
- (d) & (e) The Ministry supports the efforts of State/Union Territory Governments in prevention and control of forest fire by providing financial assistance under the Centrally Sponsored Forest Fire Prevention and Management (FFPM) Scheme. The

details of fund released to State/ UT Governments for various forest protection measures including forest fire prevention and management under the erstwhile Intensification of Forest Management Scheme (IFMS) and the ongoing Forest Fire Prevention and Management (FPM) Scheme during the last two years is given in Annexure-I. Funds are released to States after receiving the Annual Plan of Operation and Utilization Certificate (UC) and other documents. The delay occurs due to non-receipt of UC and other documents in time from the State Governments. The Ministry has formulated National Action Plan on Forest Fire and circulated to all State/UT Governments for taking appropriate action for effective prevention and management of forest fire. The responsibility of forest fire prevention and management lies primarily with the respective State/UT Governments.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION No. 2983 DUE FOR 28.12.2018 REGARDING FOREST FIRE ASKED BY KUMARI SHOBHA KARANDLAJE AND SHRI PRATHAP SIMHA

S. No.	States	2016-17 (Released)	2017-18 (Released)
Other States			
1	Andhra Pradesh	0.00	0.00
2	Bihar	88.59	75.00
3	Chhattisgarh	211.04	168.00
4	Gujarat	122.26	75.00
5	Goa	0.00	0.00
6	Haryana	93.91	75.00
7	Himachal Pradesh	331.36	276.70
8	Jammu & Kashmir	95.61	75.00
9	Jharkhand	199.63	105.00
10	Karnataka	203.27	105.00
11	Kerala	163.65	234.53
12	Madhya Pradesh	281.15	168.00
13	Maharashtra	372.58	321.58
14	Orissa	266.14	168.00
15	Punjab	0.00	75.00
16	Rajasthan	174.22	105.00
17	Tamil Nadu	74.29	105.00
18	Telangana	0.00	105.00
19	Uttar Pradesh	139.72	75.00
20	Uttarakhand	304.03	168.00
21	West Bengal	92.83	75.00
	Total	3214.28	2554.81
NE & Sikkim			
1	Assam	0	0.00
2	Arunachal Pradesh	181.34	102.00
3	Manipur	125.02	219.88
4	Meghalaya	126.57	104.63
5	Mizoram	131.29	90.59
6	Nagaland	170.01	92.56
7	Sikkim	119.73	148.59
8	Tripura	190.76	66.00
	Total	1044.72	824.25
Union Territories			
1	A & N Islands	56.23	9.00
2	Chandigarh	74.52	8.00
3	D&N Haveli	0.00	0.00
4	Daman & Diu	0.00	0.00
5	Lakshadweep	0.00	0.00
6	New Delhi	50.00	30.00
7	Pondicherry	0.00	30.00
	Total	180.75	77.00
	Grand Total	4439.75	3456.06

